

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 10 of 2013 in
Appeal No. 66 of 2012**

Dated : 27th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh Biomass Energy Developers
Association Review Petitioner(s)**

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors. Respondent (s)**

Chhattisgarh State Power Distribution Co. Ltd. Review Petitioner/R-2

**Counsel for the Review Petitioner(s): Ms. Shivani Rana for
Ms. Suparna Srivastava**

Counsel for the Respondent(s): Mr. Anand K. Ganesan

ORDER

Respondent No.1 is filing reply today.

Post the matter for hearing on **28.10.2013 at 2.30 P.M.**

In the meantime, rejoinder, if any, be filed.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vt